

Shri Kumbhar: May I know Sir, how many planes are kept for the use of the Prime Minister, how old they are, and which one was used in this long London trip?

The Minister of Defence (Shri Krishna Menon): This is another question. It has nothing to do with the original question.

Shri Hem Barua: In spite of the precautions that were taken, as mentioned in the statement, the aircraft did not behave commendably on this occasion, of the Prime Minister's trip. Is it not a sad commentary on the state of things that even the precautions did not work?

Shri Krishna Menon: This question really covers two Ministries. I have just had a discussion with my hon. colleague, the Minister of Transport and Communications. With regard to this particular instance of the delay in Cairo, it was an Air India International aircraft. The item involved was an engine fuel heater. This particular component never gets into trouble. This is a very rare instance. It is not possible to carry in any aeroplane every part everywhere to guard against the offchance of anything going bad. If the engine fuel heater was in place, the delay would have been 4 hours. Since it was not there, it had to be sent for from Bombay.

Shri Hem Barua: It is stated that an engineer, who is supposed to be an expert, examines the aircraft before it leaves this country. May I know whether this examination was also done when the aircraft was on its homeward journey?

Shri Krishna Menon: The engineer examines it before the aircraft takes off. These things happen when the aircraft is in the air.

Injuries to Survey of India Employees in Field Parties

*1593. **Shri S. M. Banerjee:** Will the Minister of Scientific Research

and Cultural Affairs be pleased to state:

(a) the total number of employees working in field parties under the Survey of India who were injured and seriously taken sick during the period from the 1st January, 1959 to the 31st March, 1961;

(b) the number of them who died of accidents and sickness separately;

(c) the amount of compensation, if any, paid to the dependents of each of them; and

(d) the number of cases under consideration?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) to (d). The information is being collected and will be laid on the Table of the House.

Shri S. M. Banerjee: I have full information. During these last two years, one surveyor, Shri Surendranath died.....

Mr. Deputy-Speaker: The Question Hour is for eliciting information from Government and not to furnish it to Government.

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): On a point of order. If the hon. Member has the information, he cannot ask the question.

Shri Vajpayee: He wanted to confirm it.

Mr. Deputy-Speaker: That was exactly what I was putting to him that he should elicit information and not give it.

Shri S. M. Banerjee: Is it a fact that in the last two years, one surveyor died, an assistant surveyor got a compound fracture in his arm bone, two kalasis, one driver and two porters lost their lives in Nepal Rajasthan and other places?

Dr. M. M. Das: I can answer the question when all the facts are available to me. As I have said in reply

to the original question, the information is being collected.

Shri Hem Barua: On a point of order. When Government fail to give reply to a question, is it not permissible or allowable for a Member of this House, whether of the Government Benches or of the Opposition, to supply the information?

Mr. Deputy-Speaker: Not during the Question Hour. The Member can keep that information to himself and then ask the question as he has done just now, that is to say, whether or not such and such thing is a fact, and then the Government shall give a reply. But the Member cannot say that 'I am going to give the information that I have and the Government should listen to me for some time and the Chair also should be attentive'.

Shri Vajpayee: Some of the accidents referred to by the hon. Member took place two years ago. May I know how it is that the Government have no information on these?

Dr. M. M. Das: I beg to refer to the question asked by the hon. Member. The question refers to:

"the total number of employees working in field parties under the Survey of India who were injured and seriously taken sick during the period from the 1st January 1959 to the 31st March 1961".

Full information over a period of two years is sought. What we have said is that we are collecting the information.

Mr. Deputy-Speaker: When it is collected, it may be passed on to the hon. Member.

Shri S. M. Banerjee: May I know whether it is a fact that the officer in command of the party or the Director paid regular visits to those areas where the field officers worked?

Dr. M. M. Das: Yes, strict supervision is being done.

Shri S. M. Banerjee: May I know whether it is a fact that during 1960,

even after all these accidents, to the surveyor, assistant surveyor and so on, no officer visited those areas, and they had been left there absolutely to fend for themselves?

Dr. M. M. Das: I will have to enquire about it.

Equipment for Bhakra Power House Project and Nangal Fertilizer Factory

*1594. **Shri Harish Chandra Mathur:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that because of customs trouble in releasing components and spare parts for Bhakra Power House Project and Nangal Fertilizer Factory, considerable delays and losses have been occasioned;

(b) what instructions, if any, Government have issued or propose to issue to avoid such delays and losses; and

(c) whether Ministry have contacted public sector enterprises and ascertained their difficulties to be able to iron them out?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c). Enquiries are being made and the information will be laid on the Table of the House as soon as the enquiries are completed.

Shri Harish Chandra Mathur: In respect of (c), I cannot understand enquiries being made regarding the specific complaint contained in (a) and (b), brought to our notice while we visited Bhakra Nangal recently, the Ministry may be able to know after enquiry—I want to know whether they have contacted those public sector enterprises to ascertain their difficulties and iron them out. I do not know from whom they are making enquiries.

Shri B. R. Bhagat: Enquiries have to be made from various places, the Ministries concerned, the public sector projects concerned and the various collectorates under which they come. So information has to be collected